

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 04.08.2022**

## **COURT OF REGISTRAR**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

### **For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2597 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Adhunik Niryat Ispat Ltd. Vs. Truvolt Engineering Company Pvt. Ltd.	Arjun Aggarwal
<b>2.</b>	I.A. No. 2617 of 2022 in Comp. App. (AT) No. ___ of 2022	3A Capital Pvt. Ltd. Vs. Prag Bosimi Synthetics Ltd. & Ors.	Rajeev K. Pandey

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order**  
**-sd/-**  
**Assistant Registrar**